GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1398 TO BE ANSWERED ON 10.02.2023

ONE STOP CRISIS CENTRE

1398. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of cases registered and resolved at one stop crisis centres in the country;
- (b) the funds allocated to the centres during the last three years, State-wise;
- (c) whether any audits of these centres have been undertaken during the said period;
- (d) if so, the details thereof; and
- (e) the details of staff required and vacancies at these centres, State-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) and (b): The Government has been implementing scheme of One Stop Centre (OSC) w.e.f. 01.04.2015 to provide integrated support and assistance to women affected by violence and in distress, both in private and public spaces under one roof and also to provide an integrated range of services including medical aid, legal aid and advice, temporary shelter (for a maximum period of 5 days), police assistance, psycho-social counselling to needy women. Now the OSC scheme has been included as a component of sub-scheme 'Sambal' under Mission Shakti. Over 6.65 lakh women have been assisted upto December, 2022 by OSCs across the country. The details of funds released to States / UTs for implementation of OSC component in last three years is at **Annexure.**

(c) and (d): A third party evaluation of the schemes of the Ministry, including One Stop Centre (OSC) Scheme, was conducted during the Financial Year 2020-21 through NITI Aayog. The study found the relevance, effectiveness and sustainability of the scheme as satisfactory. Based on the recommendations of the Third Party Evaluation, the OSC scheme has been included as a component of sub-scheme 'Sambal' under Mission Shakti for implementation during period of 15th Finance Commission Cycle upto 2025-26. OSC has been designated as a mainstay at district level for all activities related to safety and security of women and girls.

(e): The scheme does not envisage creation of regular posts. However, Government of India provides financial assistance to states / UTs for hiring of manpower for functioning of the components of Mission Shakti including OSC. There is a provision for hiring of 13 personnel including Centre Administrator, Caseworkers, Para-legal personnel/ Lawyer, Paramedical personnel, Psycho-social counsellors etc. for functioning of a One Stop Centre. As such, the State / UT/District Authorities are responsible for recruitment / hiring of suitable manpower / staff at these centres.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF THE LOK SABHA UN- STARRED QUESTION NO.1398 FOR ANSWER ON 10.03.2023 ASKED BY SHRIMATI KANIMOZHI KARUNANIDHI REGARDING 'ONE STOP CRISIS CENTRE'

State/ UT-wise details of funds released to the One Stop Centres during the 2019-20 to 221-22

		(Amount in Lakhs)		
SL	State	2019-20	2020-21	2021-22
1	Andaman and Nicobar Islands	41.60	38.59	58.22
2	Andhra Pradesh	260.99	205.05	249.57
3	Arunachal Pradesh	134.18	514.14	369.45
4	Assam	804.09	642.14	650.63
5	Bihar	1046.09	709.66	555.17
6	Chandigarh	15.00	33.84	15.00
7	Chattishgarh	677.38	353.21	526.86
			10.01	
8	Dadra and Nagar Haveli and Daman and Diu	73.46	40.01	45.01
9	Delhi	390.97	189.05	184.69
10	Goa	15.00	30.01	30.01
11	Gujarat	679.52	875.17	997.46
12	Haryana	401.92	398.44	385.35
13	Himachal Pradesh	317.30	204.05	180.05
14	Jammu and Kashmir	96.39	218.84	323.09
15	Jharkhand	408.53	697.25	506.78
16	Karnataka	582.04	729.09	513.88
17	Kerala	140.90	243.06	234.41
18	Ladakh-UT	0.00	65.45	30.01
19	Lakshdweep	20.91	7.50	15.00
20	Madhya Pradesh	1670.92	1050.32	921.41
21	Maharashtra	669.99	646.20	561.35
22	Manipur	248.84	501.94	396.59
23	Meghalaya	374.30	211.62	276.22
24	Mizoram	218.71	172.64	280.33
25	Nagaland	191.73	329.91	528.92
26	Odisha	209.35	931.55	739.31
27	Puducherry	43.76	72.02	67.24
28	Punjab	351.84	490.61	385.31
29	Rajasthan	677.12	566.87	941.85
30	Sikkim	68.10	66.02	80.80
31	Tamil Nadu	713.60	1066.60	520.38
32	Telangana	624.47	769.73	945.98
33	Tripura	60.02	162.04	135.75
34	Uttar Pradesh	1231.94	2288.33	1396.79
35	Uttrakhand	229.07	273.09	263.17
36	West Bengal	95.46	198.90	227.32
	Total	13785.50	15992.94	14539.35